

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TRS-RENTELCO INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	TRS-RENTELCO INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22 ND MARCH 2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74900KA2013FTC068253
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO. 41, PATALAMMA TEMPLE STREET BASAVANAGUDI, NEAR SOUTH END CIRCLE BANGALORE -560004
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13 TH MARCH 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU, INDIA. Email: vasudevanguopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No: 0422-4347063 Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12 TH APRIL 2023

Notice is hereby given that TRS-RENTELCO INDIA PRIVATE LIMITED has commenced voluntary liquidation on 13th March 2023.

The stakeholders of TRS-RENTELCO INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 12th April 2023 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 14, 2023

Place: Coimbatore




Vasudevan Gopu
Liquidator of TRS-RENTELCO INDIA PRIVATE LIMITED
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849